NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated:13.01.2020 NOTICE

Take notice that the following matters listed on 14.01.2020 in the Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1511 of 2019	Rakesh Mahajan Vs. Akash Agarwal & Anr.	Ankur Garg	
2.	Comp. App. (AT) (Ins) No. 68 of 2019 (For fixing date of hearing)	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP
3.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr.	Rajiv Singh	Ashwini Mata Suresh Dobhal
4.	Comp. App. (AT) (Ins) No. 1137 of 2019	Vipin Aggarwal Vs. Vishal Fabrics & Ors.	Hasija	Aarzoo-R1,3 Tushar Tyagi & Nikshubha Sethi-RP
5.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey
6.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. With	Arijit Mazumdar	Bishwajit Dubey
7.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
8.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Fort Gloster Industries Ltd & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
9.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)

		With		
10.	Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
11.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd & Ors.	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)
12.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	Pratishtha
13.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti- R1
14.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors.	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan-R2 Rakesh Kumar-R3,4
15.	Comp. App. (AT) (Ins) No. 1430 of 2019	With DD Real Estate Pvt Ltd. Vs. Sajeve Bhushan Deora & Ors.	Akshay Ringe	Akshay Ringe
16.	Comp. App. (AT) (Ins) No. 1436 of 2019	Liquidator for Forgings Pvt Ltd. Living Consumer Products Pvt. Ltd. Vs. Play Games 24x7 Pvt. Ltd.	Sanjeev K. Kapoor	
17.	Comp. App. (AT) (Ins) No. 1483 of 2019	Rajneesh Nagar Vs. Ultimate Infracity Pvt. Ltd. & Ors.	Karan Malhotra	Manu Garg
18.	Comp. App. (AT) (Ins) No. 1490 of 2019	Shrawan Kumar Agrawal Consortium Vs. Rituraj Steel Pvt Ltd & Ors.	Anju Jain	Richa Bhardwaj-R2
19.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
20.	Comp. App (AT) (Ins) No. 1507 of 2019 (With Defects)	Anand Murti Vs. Soni Infratech Pvt Ltd & Anr.	Mani Bhushan Sinha	
21.	Comp. App. (AT) (Ins) No. 23 of 2020	Sansar Investment & Finance Company Pvt. Ltd. Vs.	Nakul Mohta	

		Atlantic Spinning & Weaving		
		Mills Ltd.		
22.	Comp. App. (AT) (Ins) No. 28 of 2020	Gopal Krishan Bathla Vs. Crown Realtech Pvt. Ltd. & Anr.	Jeetender Gupta	
23.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Neeraj Kr. Gupta
24.	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
25.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	Mahesh Agarwal	
26.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	
27.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP
28.	Contempt Case (At) No. 26 of 2019 Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt. Ltd	Pawan Shree Agarwal	S.S. Shekhawat
29.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
30.	Comp. App. (AT) (Ins) No. 486 of 2019	With Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar- R2&3 Anagha Anasingaraju
31.	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd. With	Arijit Mazumdar	S. Chidambana
32.	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
33.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs.	Vipul Ganda	Nikhil Kohli

		I World Digital Solution Pvt. Ltd.		
34.	Comp. App (AT) (Ins) No. 1418 of 2019	Sanwalchand Prem Chand Sanhghvi Vs. Chhandra Prakash Jain, RP of Scorodite Stainless (India) Pvt. Ltd. & Ors.	Akhilesh	Honey Satpal-R1
35.	No. 1471 of 2019	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.	Sidhartha Daas	Pooja Mahajan-R1
36.	(With Defects) Comp. App. (AT) (Ins) No. 181 of 2018	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram
37.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
38.	Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs.	Rhea Verma	
39.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
40.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
41.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
42.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
43.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
44.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

45	Comp. App. (AT) No.	Ramesh Shah.	Anirudh	Atul Menon
45.	Comp. App. (AT) No.		Aniruan	
	279 of 2019	Vs.		Aakanksha Kaul(R2)
		Bharti Telecom Ltd & Ors.		Ashim Sood (R3)
		With		
46.	Comp. App. (AT) No.	Bharati Vinod Shah.	Anirudh	Atul Menon
	280 of 2019	Vs.		Aakanksha Kaul(R2)
		Bharti Telecom Ltd & Ors		Ashim Sood (R3)
		With		
47.	Comp. App (AT) No.	Akash Khandelwal & Ors.	Manoj Kumar	Atul Menon
	336 of 2019	Vs.		
		Bharti Telecom Ltd. & Anr.		
		With		
48.	Comp. App. (AT) No.	Shubham Gupta	Sandeep Bisht	Dhruv Rana
	337 of 2019	Vs.	-	Gopal Singh-R2
		Bharti Telecom Ltd & Ors.		Ashim Sood-R3
		With		
49.	Comp. App. (AT) No.	Manish Lamba & Ors.	Rohan Chawla	Dhruv Rana
	338 of 2019	Vs.		Gopal Singh-R2
	230 01 2017	Bharti Telecom Ltd & Ors.		Ashim Sood-R3
		With		risinin 500d RS
50.	Comp. App. (AT) No.	Rajesh Jain	Shikhar Shrivastava	Dhruv Rana
30.	339 of 2019	Vs.	Silikilai Siliivastava	Gopal Singh-R2
	337 01 2017	Bharti Telecom Ltd & Ors.		Ashim Sood-R3
		With		Asiiiii Soou-KS
F1	Comp. Ann. (AT) No.		Jan Daiai	Dharry Dono
51.	Comp. App. (AT) No.	Pannalal Bhansali	Joy Bajaj	Dhruv Rana
	340 of 2019	Vs.		Gopal Singh-R2
		Bharti Telecom Ltd & Ors.		Ashim Sood-R3
		With		
52.	Comp. App. (AT) No.	Anuradha Modi & Ors.	Manish Kaushik	
	354 of 2019	Vs.		
		Bharti Telecom Ltd & Ors.		
53.	TA(AT)	Chemist & Druggist Association,	NakulMohta	Harsh Peechara (R1-
	(Competition)	Goa		CCI),
	No. 46 of 2017	Vs.		Ashish Kothari (R-3),
	(Old Appeal No.	CCI &Ors.		M.M. Sharma (R-4)
	53/2015)			
54.	Competition App.	India Glycols Ltd.	Manas Kumar Chaudhuri	Arjun Krishnan(R-1),
	(AT) No. 48 of 2018	Vs.		Sridhar Potaraj (R-2),
		Competition Commission of		ML Lohaty(R4 to R6)
		India & Ors.		
55.	Comp. App. (AT) (Ins)	Vishal Vijay Kalantri	S.Santanam	Shivank Diddi-R1
	No. 139 of 2018	Vs.	Swaminadhan	I.P.S. Oberoi
		DBM		Kunal Vajani-RP
		Geotechnics&ConstructionsPvt.		J.
		Ltd. & Anr.		
		With		
56.	Comp. App (AT) (Ins)	Adani Ports and Special Economic	Mahesh Agarwal	Shashank Agarwal
30.	No. 697 of 2019	Zone Ltd.	manesii rigaiwai	Mahima Singh
	110. 07/ 01 2017	Vs.		iviaiiiiia Siligii
		Shailen Shah,		
		RP of Dighi Port Ltd & Ors.		
		With		

57.	Comp. App (AT) (Ins)	Adani Ports and Special Economic	Mahesh Agarwal	Shashank Agarwal
	No. 698 of 2019	Zone Ltd.		Mahima Singh
		Vs.		
		Shailen Shah,		
		RP of Dighi Port Ltd & Ors.		
		With		
58.	Comp. App (AT) (Ins)	Vishal Vijay Kalantri.	Neena Nagpal	
	No. 722 of 2019	Vs.		
		Dighi Port Ltd & Ors.		

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